

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 283 OF 2018 &
IA NOS. 1317 & 1316 OF 2018**

Dated : 20th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Global Energy Private Limited ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anurag Sharma

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. Anand K. Ganesan
Mr. Amal Nair
Mr. Damodar Solanki for R-2

ORDER

List the matter for hearing on **17.10.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/pk

(Justice Manjula Chellur)
Chairperson